

Date of Order	Order	C.A. No. 12/as
18 $\frac{5}{95}$.	Mr. Mahesh Sharma - Brief holder for Mr. Bharat Singh - Counsel for the Applicant. D.B. not formed put up for admission / hearing on 24/5/95. Court Master	
	<u>24.5.95</u> Mr. Bharat Singh - Counsel for the Applicant. learned Counsel for the applicant admits to withdraw the O.A. / The O.A. is dismissed as withdrawn. <i>(Rattan Prakash)</i> member (J)	<i>N.K.V.</i> (N. K. VERMA) Member Adm.

Copy of order
sent to Pet
Copy of O.A. & M.A. order
sent to Respondent
also to all my with
of Annexures by page 2A
vide no 285 to 290
dated 6-6-95.

C/16/95